

CENTRAL ELECTRICITY REGULATORY COMMISSION
3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi-110001

No. L-1/261/2021/CERC

Dated: 14th January, 2022

PUBLIC NOTICE

Subject: : Extension of date for seeking comments/suggestions on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2021

The comments/suggestions/ objections were solicited from the stakeholders on Draft Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2021 by 17th January, 2022 vide notice dated 16th December, 2021.

2. At the request of the stakeholders, last date for submission of comments/suggestions/ objections has been extended till 15th February, 2022. The comments/ suggestions/ objections may be sent to the undersigned on or before 15th February, 2022 at the email addresses, secy@cercind.gov.in and shilpa@cercind.gov.in. For registered users, the comments/ suggestions/ objections shall also be uploaded through SAUDAMINI Portal by clicking e-Regulation link on the e-filing Home Page. For any query on uploading on SAUDAMINI Portal, e-Court Helpdesk at 011-23353503 Extension 260 or 7042604928 may be contacted.

Sd/-
(Sanoj Kumar Jha)
Secretary